

ITEM NO.105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (CAA) No. 08/ALD/2023 IN CA (CAA) No. 19/ALD/2022
(Second Motion)

Date of Order: 8th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ECONOMY COMMOTRADE PVT. LTD. WITH PASHUPATI LAMINATORS PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 9th February, 2024.

-Sd-

(Court Officer)

8th February, 2024

Priya Agarwal
(Stenographer)